

(c) Basmati Rice was exported from Punjab, Haryana and Uttar Pradesh. Rice other than Basmati is exported from Central Stocks, Andhra Pradesh and Tamil Nadu.

Export of Jaggery

893. SHRI P. RAJAGOPAL NAIDU: Will the MINISTER OF COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Jaggery is being exported to other countries;

(b) if so, to which countries; and

(c) the quantity exported this year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Yes, Sir.

(b) Cane jaggery was exported chiefly to Ethiopia, Hongkong, Malaysia, Nepal, Singapore, U.K., Yemen Arab Republic during April-September, 1978.

(c) The quantity of jaggery exported during April-September, 1978 was 1200 tonnes. Export figures for the full year have not yet been compiled.

Exports of Sugar

894. SHRI P. RAJAGOPAL NAIDU: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have exported sugar to other countries this year;

(b) if so, how much; and

(c) at what rates it sold sugar to these countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Yes, Sir.

(b) 4,58,500 tonnes (upto 3-7-79).

(c) The rates have been settled on the basis of average London Daily Price.

Restrictions placed by Reserve Bank in giving loans by Nationalised Banks to Small Scale Industries

895. SHRI P. RAJAGOPAL NAIDU: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the Reserve Bank have placed restrictions in giving loans by

nationalised banks to small scale industries this year; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) No, Sir.

(b) Does not arise.

Suggestions made by Swarnakar Sangh regarding Gold Policy

896. SHRI S. S. SOMANI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether any deputation of Swarnakar Sangh have recently met him regarding the Gold Policy Committee and financial matter in view of the failure of the gold auction policy and made certain suggestions; and

(b) if so, details regarding the suggestions and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Yes, Sir. Representatives of Akhil Bharatiya Swarnakar Sangh, Delhi recently met the Deputy Prime Minister (Finance).

(b) The Swarnakar Sangh in its Memorandum submitted to the Deputy Prime Minister and Finance Minister have *inter alia* made the following suggestions with regard to the Gold Policy of the Government:

(1) Ornament industry be recognised as a cottage industry;

(2) Export of gold ornaments may be made through a Government agency set up on the lines of the Handicraft Board;

(3) The foreign exchange earned from the export of ornaments may be utilized for importation of gold which may be distributed through the State Bank of India to certify goldsmiths at fixed prices.

(4) The institution of dealers may be abolished.

(5) Certified goldsmiths may be given the sole right to manufacture ornaments.

(6) A certified goldsmith may be permitted to employ another certified goldsmith.